

Deep Sea Fishing Trawlers

3060. SHRI K. PRADHANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of deep sea fishing trawlers operating in our marine waters;

(b) the number of chartered trawlers out of them;

(c) the foreign exchange earned from these trawlers during the last three years;

(d) the number of applications pending with the Government for permission to acquire new trawlers; and

(e) since when these are pending and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) The number of deep sea fishing vessels in Indian water at present is 209.

(b) As on 9-8-91, there are 39 chartered foreign fishing vessels operating in Indian water.

(c) The foreign exchange earned from the chartered foreign fishing vessels during the last three years is indicated below:—

Year	US \$ in lakhs
1988	8.05
1989	16.54
1990	28.57

(d) and (e) Seven applications for acquisition of deep sea fishing vessels are pending with the Ministry at present. These are at various stages of processing and clearance could not be given due to lack of certain information in their applications.

Hindustan Newsprint Limited

3061. SHRI RAMESH CHEN-NITHALA: Will the PRIME MINISTER be pleased to state:

(a) the measures taken to purify the effluents discharged from Hindustan Newsprint Limited, Velloor, Kerala; and

(b) whether the Government propose to utilise modern technology to avoid pollution due to discharge of effluents of Hindustan Newsprint Limited, Velloor, Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Effluents from Hindustan Newsprint Ltd. are segregated and collected in three streams depending on the pollution load. Polluted effluent is treated in primary and secondary treatment systems before it is discharged. The treated effluent conforms to the parameters laid down by the Central/State pollution control boards.

(b) Hindustan Newsprint Limited has adopted the effluent treatment system based on the available modern technology and approved by the pollution control board.

Standard Internal Code for Processing of Vedic Sanskrit Texts

3062. SHRI PHOOL CHAND VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any standard internal code which could be used for processing of Vedic Sanskrit Texts;

(b) which code out of NCST code, C-DSC code, DOE code and CMC code has been accepted as the Standard Code and the details of their codes;

(c) whether the GIST Card support the standard code and can it process all the characters used in Vedic Sanskrit; if so, the details thereof; and

(d) whether such a code is being followed by Sanskrit researchers abroad as well; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) The Bureau of Indian Standards (BIS) has prepared the draft Indian Standard for Indian Script Code for Information Interchange (ISCII). This draft standard was prepared by the panel which included representatives from the Department of Electronics (DOE), National Centre for Software Technology (NCST), Bombay, Centre for Development of Advanced Computing (C-DAC), Pune and CMC Limited.

(c) Yes, Sir. The Graphics and Intelligence based Script Technology (GIST) Card can process characters used in Vedic Sanskrit (with accent) as defined in BIS Standards.

(d) No, Sir.

Assistance for Coir Workers Welfare Fund Scheme

3063. SHRI T. J. ANJALOSE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Kerala has submitted any representation seeking assistance for the Coir Workers Welfare Fund Scheme;

(b) if so, the details thereof;

(c) whether the Government propose to give any assistance for implementing the above scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) In December, 1990, the Coir Board requested the Government to allow them to contribute a sum of Rs. 25 lakhs to the Kerala Coir Workers Welfare Fund.

(c) and (d) The matter is under examination in consultation with the Planning Commission.

Bagasse based Newsprint Units in Maharashtra

3064. SHRI DHARMANNA MONDAYYA SADUL : Will the PRIME MINISTER be pleased to state :

(a) the progress regarding the setting up of a bagasse based newsprint industrial unit at Neemgaon, District Solapur, Maharashtra;

(b) the reasons for delay in setting up the unit for which all preliminary requirements have since been completed; and

(c) the time by which the unit is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) M/s Western Maharashtra Development Corporation Ltd. (WMDC) had been issued a Letter of Intent on 31-8-1990 for setting up a new undertaking for the manufacture of bagasse based newsprint at Neemgaon in District Solapur (Maharashtra). WMDC had proposed the project in Joint Sector